SHRI MORARJI DESAI: Sir, I am very happy that my hon. friend is always in a holiday mood and he naturally expects that I should also be inflicted by it. Well, I am inflicted by it. Our defence is sound and the hon. Member need not have any anxiety over it. As regards aid to be given to these two neighbours, as I have said, we have assured them that whatever is necessary we will be prepared to do, considering our resources.

श्री शिवचन्द्र झा (मधुबनी) : भूटान सिक्किम, नेपाल, सीलोन और पाकिस्तान हालांकि अब सब अलग-अलग हैं लेकिन सब पुराने भारत के अंग थे। इन सभी को एक धागे में पिरोने की जरूरत है। स्वर्गीय डा० राम मनोहर लोहिया कहा करते थे कि पहले कनफैड्रेशन करो, तब फैड्रेशन की ओर आओ। डा० लोहिया की यह पालिटिकल बात थी। इन्होंने अपनी विजिट का मिशन नान-पोलिटिकल रखा। इकोनोमिक डिवेलेपमेंट पर इन्होंने ध्यान दिया है। मैं जानना चाहता हूं कि कितना काम भारतीय लोंज और ग्रान्ट्स से वहां विकास का हो रहा है और खास कर यातायात और सुरक्षा की दृष्टि से क्या काम हो रहा है? कहां तक कार्यक्रम पूरे हुये हैं और कब तक आशा है कि ये सब पूरे हो जायेंगे?

भारतीय मदद से जो वहां पर काम हो रहे हैं हमारी आंखों में नहीं बल्कि वहां की जो जनता है, भुटान, सिक्किम की जो जनता है, उसकी आंखों से अगर देखा जाये तो क्या प्रभाव पड़ा है और जहां तक बाहरी हमले का सम्बन्ध है उसके बारे में उसका मारेल कैसा है?

श्री मोरारजी देसाई : माननीय सदस्य ने जो सवाल पूछा है उसको उन्होंने इतना पेचीदा बना दिया है कि मेरे लिये तो कम से कम उसको समझना जरूर मुश्किल हो गया है...

श्री मधु लिमये (मुंगेर) : आप सीधा कर के उत्तर दें।

श्री मोरारजी देसाई : दूसरे तो पेचीदा बनाते जायें और मैं सीधा करता जाऊं और यही मेरा काम हो तो इस बात को मैं नहीं मानता हूं। यह काम मेरा नहीं है।

वहां जो भारतीय काम कर रहे हैं उनका जहां तक सम्बन्ध है, वे जितने लोगों को चाहते हैं उतने लोग ही काम करने के लिए जाते हैं। मैंने उनको यही कहा है कि जितनी जल्दी से जल्दी हो वहां के ही लोग तालीम पालें और वहां के लोगों के ऊपर ही यह भार डाला जाए। उनको भी यही पसन्द है और इसी तरीके से वे काम कर रहे हैं।

यातायात का मामला भी सुधर रहा है, रास्ते भी बन रहे हैं, सब कुछ हो रहा है। लेकिन समय जरूर लगेगा। इस में हम जो कुछ मदद कर सकते हैं, कर रहे हैं।

पहली तो बात उन्होंने कही है डा० लोहिया की उस बारे में मुझे कुछ नहीं कहना।

श्री शिव चन्द्र झा : जनता का मारेल कैसा है?

श्री मोरारजी देसाई : मेरे मित्र के मारेल से बेहतर है।

12.34 hrs.

PAPERS LAID ON THE TABLE

Report on Implementation of the Recommendations of Pande Committee, etc.

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY): I beg to lay on the Table—

(1) A copy of the Report on implementation of the recommendations of Pande Committee for Durgapur Steel Plant in pursuance of an assurance given on the 21st July, 1967 during Half-an-hour discussion on the subject. [*Placed in Library. See* No. LT-792/68].

(2) (i) Review by the Government on the working of the Bokaro Steel Limited, for the year 1966-67 under sub-section (1) of section 619A of the Companies Act, 1956 (Hindi and English versions).

[Shri Channa Reddy]

(ii) A copy of the Annual Report of the Bokaro Steel Ltd., for the year 1966-67, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon (Hindi and English versions). [*Placed in Library. See* No. LT-793]68].

(3) (i) Review by the Government on the working of the Hindustan Steel works Construction Limited, Calcutta, for the year 1966-67 under sub-section (1) of section 619A of the Companies Act, 1956 (Hindi and English versions).

(ii) A copy of the Annual Report of the Hindustan Steel works Construction Limited, Calcutta, for the year 1966-67, along with the Audited Accounts and the comments of the Comptroller and Auditor General (Hindi and English versions).

[*Placed in Library. See* No. LT-794/68].

REVIEW ON WORKING OF MINERALS & METALS TRADING CORPORATION, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): Sir, on behalf of SHRI DINESH SINGH, I beg to lay on the Table—

(1) (i) Review by the Government on the working of the Minerals and Metals Trading Corporation of India Limited, New Delhi for the year 1966-67 under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) A copy of the Annual Report of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[*Placed in Library. See* No. LT-795/68].

(2) (i) Review by the Government on the working of the State Trading Corporation of India Limited, New Delhi, for the year 1966-67, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) A copy of the Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[*Placed in Library. See* No. LT-796/68].

12.35 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-SEVENTH REPORT

SHRI KHADILKAR (Khed): I present the Twenty-seventh Report of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

FORTY-SECOND REPORT

SHRI TRIDIB KUMAR CHAUDHURI (Berhampore): I present the Forty-second Report of the Estimates Committee on the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Agriculture)—Indo-Norwegian Project, Ernakulam.

COMMITTEE ON PUBLIC UNDERTAKINGS

TENTH REPORT

SHRI D. N. TIWARY (Gopalganj): I present the Tenth Report of the Committee on Public Undertakings on National Coal Development Corporation Limited—Audit paras in Section III of Audit Report (Commercial) 1967.

MR. SPEAKER: We will now take up....

श्री मोनहू प्रसाद (बांसगांव) : अध्यक्ष महोदय, मेरा एक व्यवस्था का प्रश्न है . . .

MR. SPEAKER: On what subject is it?

श्री मोनहू प्रसाद : नियम 197 को आप देखिये ।